NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.S.P. No. 285/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2017

NAME OF THE PARTIES: Samruddhi Saving and Investments (I) Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.

NAME

SIGNATURE

ORDER

CSP.285/230-232/NCLT/MB/MAH/2017

- 1. None Present. Transferred from Hon'ble Chattisgarh High Court. The Petition pertains to the provisions of Section 391 to 393 of the Companies Act 1956.
- 2. The Registry is directed to issued Notice.
- 3. Listed for hearing on 27.06.2017.

Sd/-

M.K. SHRAWAT **MEMBER (JUDICIAL)**

Date: 26-04-2017